

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 77, 136 & 324 OF 2016

Dated: 26th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

APPEAL NOS. 77 & 136 OF 2016

**Sasan Power Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. G. Umapathy for R-2
Mr. Rajiv Srivastava
Ms. Gargi Srivastava
Ms. Garima Srivastava for R3 to R-6
Ms. Anushree Bardhan for R-7, R-9 & R-1
Mr. Vasudha Sen
Mr. Vivek Kumar for R-10
Ms. Pratiksha Chaturvedi
Mr. Rahul Dhawan for R-11 & 12
Ms. Swapna Seshadri
Ms. Parichita Chowdhury for R-13

APPEAL NO. 324 OF 2016**Jaipur Vidyut Vitran Nigam Ltd. & Ors.**.... **Appellant(s)****Vs.****Sasan Power Ltd. & Ors.**.... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Yashaswi Kant for R.1

Mr. G. Umapathy for R.2

Mr. Rajiv Srivastava

Ms. Garima Srivastava

Ms. Gargi Srivastava for R.3 to 6

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **06.12.2018.**

(S. D. Dubey)
Technical Member*mk/kt***(Justice Manjula Chellur)**
Chairperson